

**Title:** Introduction of the Live-Stock Importation (Amendment) Bill, 2001.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. DEBENDRA PRADHAN): Sir, on behalf of my colleague Shri Ajit Singh I beg to move for leave to introduce a Bill further to amend the Live-stock Importation Act, 1898.

MR. SPEAKER: The question is :

"That leave be granted to introduce a Bill further to amend the Live-stock Importation Act, 1898."

*The motion was adopted.*

**DR. DEBENDRA PRADHAN:** Sir, I introduce the Bill.

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**STATEMENT RE: LIVE-STOCK IMPORTATION (AMENDMENT) ORDINANCE – LAID**

**DR. DEBENDRA PRADHAN:** Sir, on behalf of my colleague Shri Ajit Singh, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing the reasons for immediate legislation by the Live-Stock Importation (Amendment) Ordinance, 2001.

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